CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

Contempt Petition No. 49/2016 in

Original Application No. 00089 of 2016

This the 08th day of August, 2019

Hon'ble Ms. Jasmine Ahmed, Member – J Hon'ble Mr. Devendra Chaudhry, Member - A

Jagjivan Singh, aged about 61 years, S/o Late Babu Singh, R/o Dadapur, Post Banthara, District Lucknow.

..... Applicant

By Advocate: Sri Dharmendra Awasthi

VERSUS

- 1. Sri B. Chandra Shekhar, Chief Post Master General, U.P. Circle, Lucknow.
- 2. Sri Mohd. Shahnawaz Akhtar, Senior Superintendent of Posts Offices, Lucknow Division, Lucknow.

..... Respondent

By Advocate: Sri Alok Trivedi

ORDER (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

Learned counsel for the respondents states that the order of this Tribunal has been complied with to which counsel for the applicant is agreed.

2. Accordingly, the contempt petition is closed and notices stand discharged.

(Devendra Chaudhry) Member (A) (Jasmine Ahmed) Member (J)

RK